
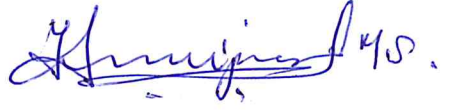


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 299/14	TP 8/17	Issuance of Notice	433(e) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NARASIMHAN S 9108980580	PETITIONER	
2.	HARE PRASAD N.S. LAKSHMI EKARAV S SRIDHARAN 9806623704	RESPONDENT	

Counsel for petitioner is present. He reported that Bank statement was already filed along with the original petition. Counsel reported that he has filed the correct address of the respondent.

Issue notice to the respondent to the correct address contained in the memo filed by the counsel for petitioner.

List it on 30.08.2017. Registry to prepare notice and the counsel for petitioner to collect the notices from the Registry and serve it on the respondents.


MEMBER (J)


MEMBER (T)